

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.236 of 2012 &
IA 381 of 2012**

Dated : 9th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission ..Respondent(s)
& Ors.**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. R.K. Mehta,
Mr. R.R. Pathak for R.1
Mr. P.N. Bhandari for R.2 to 4

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **20.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg